

(12)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/22/2017  
NAME OF THE PETITIONER(S) : N.N ABDUL AZEEZ & 3ORS  
NAME OF THE RESPONDENT(S) : ABU ESTATES PVT LTD & 7 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Priyadarshini N  
For T.K. Shankar

Counsel for Petitioners



2. Athiban Vignay  
for  
Vihari

Counsel for R<sub>1</sub>-R<sub>6</sub>



**ORDER**

Counsel representing both the parties are present and submitted that the matter has been settled between the parties and prayed time for filing joint memo of compromise in view of the settlement. Time extended at their request. Put up on 16.11.2017 at 10.30 A.M.

-Sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc